

(d) the percentage which this number represented of the total vacancies filled in the Department in the year 1951-52;

(e) the number of Anglo-Indians employed in the Department in the financial year 1951-52; and

(f) the percentage which this number represented of the total vacancies filled in the Department in the year 1951-52?

The Deputy Minister of Communications (Shri Raj Bahadur): Presumably the Hon'ble Member wants information in respect of the cadre of telegraphists in which there is a reservation for Anglo-Indians. The information is as follows:—

(a) 9

(b) 4.00 per cent.

(c) 8

(d) Obviously the year 1950-51 is meant. The required information for this year is 5.00 per cent.

(e) Nil.

(f) Nil.

COMPLAINT BOOKS

620. **Shri Krishna Chandra:** Will the Minister of Railways be pleased to state whether any complaint books are kept with the Railway Guards on running trains for the convenience of passengers to record their complaints thereon and if not, is there any proposal to do so?

The Deputy Minister of Railways and Transport (Shri Alagappa): Complaint books are required to be kept either at all stations or only at important stations at the discretion of the General Managers of individual railways. Railways do not, therefore, provide guards of running trains with complaint books, nor is there any proposal to do so. The North Eastern and Southern Railways, however, provide guards of certain important trains with complaint books.

W.H.O. (EXPERTS)

621. **Dr. Rama Rao:** (a) Will the Minister of Health be pleased to state how many medical experts have so far been sent by the W.H.O. to India?

(b) What are the special qualifications of each, what work are they doing in India and where?

(c) How many of them combine training of Indians with other aspects of their work?

(d) What is the remuneration offered to each of them?

The Deputy Minister of Health (Shri-mati Chaudrasakhar): (a) 77.

(b) A statement is placed on the Table of the House. [See Appendix VII, annexure No. 25.]

(c) Except for a few short-term personnel assigned to undertake survey work, all international staff assigned by WHO carry out training of national staff as part of their duties.

(d) The salaries of the personnel are paid by the WHO. The Government of India or the State Governments concerned are meeting the cost on account of:—

(i) provision of living quarters of an adequate standard to the WHO field staff assigned to India for one year or more and the dependents accompanying them; and

(ii) travel within the country on official duty away from the duty station, including a per diem subsistence allowance while on duty travel away from duty station.

CHANGE OF TIMINGS OF TRAINS IN MALABAR

622. **Shri E. Iyyan:** Will the Minister of Railways be pleased to state whether Government have received any representations regarding the inconvenience caused to the passengers due to the revised timings of the trains in Malabar?

The Deputy Minister of Railways and Transport (Shri Alagappa): Yes. Representations have been received from the Public of Malabar complaining about the revision of the timings of No. 718 Mangalore-Calicut Passenger with effect from 1st October, 1952. Arrangements have been made to revise, with effect from 1-12-52, the timings of No. 718 to as nearly as possible those in force prior to 1.10.52.

CHLOROMYCTIN

623. **Shri M. L. Agrawal:** (a) Will the Minister of Health be pleased to state whether the efficacy of Chloromyctin as a specific remedy for typhoid has been tested in India?